GOVERNMENT OF INDIA MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA

UNSTARRED QUESTION NO-1736

ANSWERED ON- 04/08/2025

ONGC-BPCL REFINERY AND PETROCHEMICAL COMPLEX AT PRAYAGRAJ

1736 SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that India's largest crude-oil explorer, ONGC, in collaboration with BPCL, is planning to establish a 9 million tonne per annum refinery-cum-petrochemical complex at Prayagraj, Uttar Pradesh, at an estimated cost of over ₹70,000 crore;
- (b) if so, current status of land acquisition, environmental clearances and project sanctioning;
- (c) anticipated direct and indirect employment generation for Uttar Pradesh residents during construction and operations;
- (d) projected annual fiscal benefits (such as State revenue, royalty, downstream industrial (growth) accruing to Uttar Pradesh; and
- (e) the estimated timeline for commencement of construction and commissioning of the refinery?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SURESH GOPI)

- (a) There is no proposal presently under consideration of Government or the Boards of Bharat Petroleum Corporation Limited (BPCL) and Oil and Natural Gas Corporation (ONGC) for setting up of refinery-cum-petrochemical complex in Uttar Pradesh.
- (b) to (e) Does not arise in view of (a) above.
